



By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/3791/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Pranita Rani Rajmedhi  
Member, MACT,  
Kamrup, Amingaon

Dated Guwahati, the 17<sup>th</sup> July, 2019.

Sub:- **Casual leave .**

Ref:- Your Email dated 17.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 18.07.2019, has been granted/rejected. The District & Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

3793  
Memo NO.HC.VII-76/98/3792-1A, dated 17.07.19  
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
- ✓ 2. The Systems Analyst, Gauhati High Court.

19/7/19  
**JT. REGISTRAR (VIGILANCE)**  
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